

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 565 of 2020

IN THE MATTER OF:

**Prashant Goyal, Suspended Director,
Baldeo Metals Pvt. Ltd.**

...Appellant

Versus

**Tata Capital Financial Services Ltd.
&Anr.**

...Respondents

Present:

For Appellant : Mr. Gaurav Srivastava, Advocate

**For Respondents : Mr. Sabyasachi K. Sahai and Mr. Dhiren Shah,
Advocates**

**ORDER
(Through Virtual Mode)**

25.08.2020 Pleadings are not complete. Respondent may file reply-affidavit within two weeks. Rejoinder, if any, be filed by the Appellant within a week thereof.

List the appeal 'for Admission (After Notice)' on **22nd September, 2020**.

**[JusticeBansi Lal Bhat]
Acting Chairperson**

**[JusticeAnantBijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/